

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal the 26th March, 2015

No. HCM/A-04/2015-Estt.(SJ)/ This is to notify that the applications of the following applicants who have applied for the post of "Chowkidar" in response to this Registry's Advertisement No. No. HCM/A-04/2015-Estt.(SJ)/23090 dated 31st January, 2015 are rejected on the reason(s) shown against their names.

**LIST OF REJECTED APPLICANTS FOR THE POST OF
CHOWKIDAR**

| SL. NO. | NAME OF APPLICANT | S/O, W/O, D/O | ADDRESS | REASON (S) FOR REJECTION |
|---------|-------------------|----------------|--|--|
| 1 | PUNITA DEABI | JAWAHAR MANTHI | VILL MALA, PO-GURUKULMEHIYA, CHAPRA SARAN, BIHAR - 841301 | NO DEMAND DRAFT ENCLOSED |
| 2 | BIVISON HANSDA | MANGAL HANSDA | VI SOLA POKHAR PO BANSKOLA PS RANGA, SAHIBGANJ, JHARKHAND - 816110 | NO DEMAND DRAFT & CERTIFICATE ENCLOSED |

Sd-

(N. ROJIT SINGH)

JOINT REGISTRAR (ADMN/ PM & P)
HIGH COURT OF MANIPUR

No. HCM/A-04/2015-Estt.(SJ)/ 27023 - 2b

Imphal, the 26th March, 2015

Copy to :-

1. ✓ The Central Project Coordinator (CPC), High Court of Manipur - He is requested to upload this notification in the official website of this Registry
2. The P.A. to Registrar General, High Court of Manipur.
3. Notice Board/Guard File/Order Book.
4. Concerned File.


26.03.15
JOINT REGISTRAR (ADMN/ PM & P)
HIGH COURT OF MANIPUR